

C.A. No. 580/92

3.2.93 Hon'ble Mr. S.N. Prasad, J.L.

Case called out several times of interval. Shri M.R. Verma, learned counsel for the applicant is present. Non-response on behalf of the respondents. It is noteworthy that on the last date also nonresponse on behalf of the respondents. No CA has been filed so far despite ^{ample} time and opportunity having been afforded to the respondents and ^{such} the case to proceed ex-parte against the respondents.

Hard learned counsel for the applicant judgment dictated separately.

J.M.

(jlm)